

**Central Administrative Tribunal
Principal Bench: New Delhi**

RA No.8/2016 in
OA No.4186/2015

This the 30th day of January, 2017

**Hon'ble Mr. P.K.Basu, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

K.N. Manjunatha S/o Shri Ninga Gowda K C
Age 48 Years
Resident of C-201, Pragati Vihar Hostel
New Delhi-110003

Presently employed as
Deputy Director
Directorate of Mechanical Transport
Air Headquarters, West Block-6,
R.K.Puram
New Delhi-110066. Applicant

(By None)

Versus

1. Union of India through
Secretary, Ministry of Defence
South Block, New Delhi-110011.

2. Mrs. Jayashree Galgotia
Director (HR)
Office of Joint Secretary (Training) and CAO
Ministry of Defence
'E' Block, Dalhousie Road
New Delhi-110011. Respondents

(By Advocate: Shri R.K.Sharma)

ORDER(ORAL)**By Hon'ble Mr.P.K.Basu, Member(A)**

The Applicant is not present today. Even on last two dates, i.e. on 21.09.2016 and 05.12.2016, there was no appearance on behalf of the applicant. It appears that he is not interested in pursuing this matter. We have also perused the RA. We do not find any merit in the RA itself.

2. Accordingly the R.A. is dismissed for default and non-prosecution.

(Raj Vir Sharma)
Member (J)

(P.K. Basu)
Member(A)

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